

Crl Appeal No. 9 of 2010

12.05.2014

HON'BLE THE CHIEF JUSTICE

Shri K Paul, Advocate, present for the appellant.

Shri S Dey, Advocate, present for the respondents.

Adjourned at the request of Shri K Paul, counsel for the appellant. List on 22.05.2014 for hearing.

CHIEF JUSTICE

dev
12.05.14

WP(C)No. 6 of 2013

12.05.2014

HON'BLE THE CHIEF JUSTICE

Shri S Chackravorty, Advocate, present for the petitioner.

Ms PS Nongbri, Advocate, present for respondents No. 1 and 2.

Ms A Thangkhiew, Advocate, present for respondents No. 3 and 4.

Learned counsel for respondents No. 1 and 2 prays for and is allowed further two weeks' time to file counter affidavit.

List after two weeks. Meanwhile, the petitioner is allowed to file rejoinder affidavit to the counter affidavit filed on behalf of respondents No. 3 and 4. Interim order dated 11.01.2013, passed in Misc. Case No. 9 of 2013, is extended till the next date of listing.

CHIEF JUSTICE

dev
12.05.14

WP(C)No. 32 of 2014

12.05.2014

HON'BLE THE CHIEF JUSTICE

Shri S Nath, Advocate, present for the petitioner.

Shri SC Shyam, Senior Advocate, present for the respondents.

Learned counsel for the petitioner prays for and is allowed further three weeks' time to file rejoinder affidavit.

List after three weeks.

Interim order dated 13.02.2014 is extended till the next date of listing.

CHIEF JUSTICE

dev
12.05.14

WP(C)No. 230 of 2013

12.05.2014

HON'BLE THE CHIEF JUSTICE

Shri S Nath, Advocate, present for the petitioners.

Shri R Deb Nath, CGC, present for respondents.

Learned counsel for the petitioners prays for and is allowed further two weeks' time to file rejoinder affidavit.

List after two weeks.

CHIEF JUSTICE

dev
12.05.14

WP(C)No. 233 of 2013

12.05.2014

HON'BLE THE CHIEF JUSTICE

Shri AH Hazarika, Advocate, present for the petitioners.

Shri R Gurung, Advocate, present for respondents.

Heard.

Admit the petition.

Counter affidavit has already been filed on behalf of the respondents.

Learned counsel for the petitioners states that rejoinder affidavit is being filed today in the Registry.

List this writ petition before the appropriate Bench for hearing.

CHIEF JUSTICE

dev
12.05.14

WP(C)No. 301 of 2013

12.05.2014

HON'BLE THE CHIEF JUSTICE

Shri SM Suna, Advocate, present for the petitioners.

Shri R Gurung, Advocate, present for the respondents.

Learned counsel for the petitioner prays for and is allowed further two weeks' time to file rejoinder affidavit.

List after two weeks along with WP(C)No. 302 of 2013 and WP(C)No. 303 of 2013.

CHIEF JUSTICE

dev
12.05.14

WP(C)No. 302 of 2013

12.05.2014

HON'BLE THE CHIEF JUSTICE

Shri SM Suna, Advocate, present for the petitioners.

Shri R Gurung, Advocate, present for the respondents.

Learned counsel for the petitioner prays for and is allowed further two weeks' time to file rejoinder affidavit.

List after two weeks along with the connected matters.

CHIEF JUSTICE

dev
12.05.14

WP(C)No. 303 of 2013

12.05.2014

HON'BLE THE CHIEF JUSTICE

Shri SM Suna, Advocate, present for the petitioners.

Shri R Gurung, Advocate, present for the respondents.

Learned counsel for the petitioner prays for and is allowed further two weeks' time to file rejoinder affidavit.

List after two weeks along with the connected matters.

CHIEF JUSTICE

dev
12.05.14